

(d) if so, by what time ?

I II

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). 1/2 A.T. Mail and 15/16 Vaishali Express Metre Gauge trains were discontinued consequent upon conversion of Barauni-Katihar Metre Gauge section into Broad Gauge.

8 Up Ahmedabad Janata Express	—	8
18 Up Saurashtra Janata Express	—	4
6 Up Saurashtra Mail	—	4

(c) No, Sir.

(d) Does not arise.

**Reservation quota for 1st and 2nd Classes at Patan Railway Station**

2745. SHRI PUNAM CHAND MITHABHAI VANKAR : Will the Minister of RAILWAYS be pleased to state :

(a) what are the reservation quotas of First and Second Classes of Patan Railway Station and nearby Railway Stations for onward Bombay journey on each of various trains on the Rajkot Division of Western Railway ;

(b) whether demands have been made by various organisations, VIPs, Chamber of Commerce etc. to increase the same ; and

(c) if so, the details thereof and the action taken to increase the same to overcome the difficulties faced by passengers ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The following reservation quotas have been allotted to Patan and Mehsana stations for onward Bombay journey :

I II

**PATAN**

6 Up Saurashtra Mail	—	5
8 Up Ahmedabad Janata Express	—	4

**MEHSANA**

2 Up Gujarat Mail	2	—
-------------------	---	---

(b) & (c). Yes, Sir. The demand had been received through DRUCC, Rajkot to increase the quota of various stations by 6 Up Saurashtra Mail for the stations of Rajkot Division. As a result thereof, an additional quota of two second class berths has been allotted to Mehsana station increasing the same from two berths to four berths w.e.f. 15.2. 1985.

**Inclusion of Widowed Mother of Railway Employee in Post-Retirement Complimentary Passes**

2746. SHRI BASUDEB ACHARIA Will the Minister of RAILWAYS be pleased to state :

(a) whether any letter dated 10 January, 1985 of All India Railwaymen's Federation has been received in the Ministry of Railways for issuing necessary instructions for inclusion of widowed mother of railway employee in post-retirement complimentary passes just like the serving railway employees ;

(b) if so, whether any instructions have been issued to this effect ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) No, Sir.

(c) Under the extant pass rules, post-retirement complimentary passes are not admissible to dependent relatives which term includes widowed dependent mother. It is not proposed to amend the rules in this regard.